

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

GOVERNMENT ORDER NO:- 18790- JK (LD) of 2025

DATED: - 15 - 12 - 2025

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

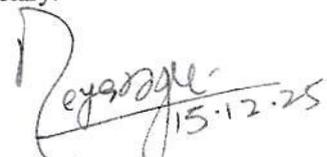
Secretary to Government

Dated: 15.12.2025

No:-LAW-OIC/12/2025

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Principal Secretary to Government, Home Department,
7. Director Litigation, Srinagar/ Jammu.
8. Assistant Law Officer concerned
9. Officer In Charge Litigation (OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No.18790 - JK (LD) of 2025 dated 15.12.2025

S.No.	Particulars	Titled	OIC
1.	CRMM No. 1225/2025	Chuni lal V/s UT of J&K and Ors. (arising in case FIR No. 80/2022 of P/S EOW, CBJ).	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
2.	CRMM No. 1207/2025	Mst. Naiza Begum V/s UT of J&K & Ors (arising in case FIR No. 20/2013 of P/S EOW, CBJ).	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
3.	CRMM No. 1200/2025	Satish Sharma V/s UT of J&K & Ors (arising in case FIR No. 16/2013 of P/S EOW, CBJ).	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
4.	CRMM No. 1295/2025	Jaydeep Singh Jadeja V/s UT of J&K & Ors (arising in PV. No. 289/2023 of P/S EOW, CBJ).	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
5.	CRMM No. 1288/2025	Pooja Choudhary V/s UT of J&K (arising in case FIR No. 54/2025 of P/S EOW, CBJ).	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
6.	CRMM No. 1266/2025	Dr. Shashi Sudhan V/s UT of J&K (arising in case FIR No. 57/2023 of P/S EOW, CBJ).	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
7.	CRMM No. 1073/2025	Rattan Lal Ticko V/s UT of J&K (arising in case FIR No. 17/2018 of P/S EOW, CBJ).	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
8.	CRMM No. 1164/2025	Dr. Bodh Raj Kundal V/s UT of J&K & Ors.	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
9.	CRMM No. 1220/2025	Mohd Ashraf Sheikh V/s UT of J&K (arising in case FIR No. 32/2022 of P/S EOW, CBJ).	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
10.	CRMM No. 1323/2025	Sheraz Ahmed &Anr V/s UT of J&K &Anr. (arising in case FIR No. 46/2016 of P/S EOW, CBJ).	Sh. Fiesel Qureshi-JKPS, SSP EOW, Crime Branch Jammu.
11.	CRM(M) No. 1205/2025	Krishan Kant Vs UT of J&K &anr (arising out of case FIR No. 03/2022 of PS SCW Crime Branch Jammu)	Sh. Javaid Iqbal Tabassam-JKPS, DY. SO Hqrs. (SCW), Crime Branch Jammu

Reyazul

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